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प्रेस प्रकाशनी PRESS RELEASE

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RBI invites Comments on allowing FPIs in Unlisted Debt Securities and Securitised Debt Instruments

The Reserve Bank of India, in consultation with the Ministry of Finance, Government of India proposes to permit investment by foreign portfolio investors (FPIs) in unlisted debt securities and securitised debt instruments. It has today placed on its website the <u>draft circular</u> implementing the proposal for comments/feedback. Comments/feedback on the draft circular may be <u>emailed</u> by Wednesday, May 25, 2016.

Background

It was announced in the Union Budget 2016-17 that in order to aid in development of corporate bond market, investment basket of foreign portfolio investors (FPIs) will be expanded to include unlisted debt securities and pass through securities issued by securitisation special purpose vehicles (SPVs).

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